

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong the 19th April, 2021

No.HCM.II/44/2021/CO/6: In supersession of this Registry's notification No.HCM.II/148/2018/CO/69 dated 14th May, 2019 and with the approval of the Hon'ble, the Chief Justice, a Technical Committee for the purpose of inspection/condemnation of old and non-usable furniture, vehicles and auctioning/disposal of obsolete/unserviceable items in respect of this High Court, is hereby constituted with the following members:

| | | | |
|----|--|---|------------------|
| 1. | Registrar General, High Court of Meghalaya. | - | Chairperson |
| 2. | Registrar (Judicial services), High Court of Meghalaya. | - | Vice Chairperson |
| 3. | Joint Registrar, (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya | - | Member Secretary |
| 4. | OSD, Finance, High Court of Meghalaya. | - | Member |
| 5 | Protocol Officer, High Court of Meghalaya. | - | Member |
| 6 | Shri. L. Byrsat, Court Officer, High Court of Meghalaya | - | Member |
| 7. | District Transport Officer, East Khasi Hills District, Shillong. | - | Co-Opted Member |

By order,

REGISTRAR GENERAL

Memo No.HCM.II/44/2021/CO/6-A

Dated, Shillong the 19th April, 2021

Copy to: -

1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice High Court of Meghalaya for favour of kind information of His Lordship.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya for favour of kind information.

7. The Joint Registrar(listing) cum OSD to the Hon'ble the Chief Justice for kind information.
8. The OSD, Finance, High Court of Meghalaya for favour of kind information.
9. The Protocol Officer, High Court of Meghalaya for favour of kind information.
10. Shri L. Byrsat, Court Officer, High Court of Meghalaya for favour of kind information.
11. The District Transport Officer, East Khasi Hills district, Shillong for information.
- ✓ 12. The System Analyst, High Court of Meghalaya for uploading the same in the official website of this High Court.

13. Office file.


REGISTRAR GENERAL

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20/4/21